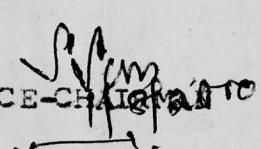


O.A. 80/2000

Order dated 1.8.2000

Heard Shri P.K.Padhi, learned counsel for the petitioner and Shri A.Routray, learned Addl. Standing Counsel. It is submitted by Shri Routray that in this case applicant has prayed for a direction to respondents to finalise the selection process for the post of E.D.B.P.M., Sasanipara from amongst the available candidates within a stipulated period. It is further submitted by Shri Routray that the selection process is going to be over shortly and in the selection process eligible candidates will be considered. Shri Routray submits that the departmental authorities are, therefore, prepared to grant the prayer asked for by the applicant in this present Application. In this view of the matter this O.A. is disposed of with a direction to departmental authorities that process of selection for the post of E.D.B.P.M., Sasanipara be finalised within a period of 15(fifteen) days from the date of receipt of copies of this order keeping the selection confined amongst the eligible candidates.

Hand over copies of orders to learned counsel for both sides.

  
VICE-CHAIRMAN  
L.J.  
MEMBER (JUDICIAL)

Section Office,  
Legal Administration  
Cuttack Bench, Cuttack